CEILING ON WAGES BILL\*

[English]

SHRI S. B. SIDNAL (Belgaum): I beg to move for leave to introduce a Biff to provide for ceiling on wages of a family and for matters connected therewith.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for ceiling on wages of a family and for matters connected therewith.

The motion was adopted.

SHRI S. B. SIDNAL: I introduce the Bill.

PREVENTION OF FORMATION OF POLITICAL PARTIES FOR PROMOTION OF RELIGIOUS INTERESTS BILL\*

[English]

PROF. P.J. KURIEN (Idukki): I beg to move for leave to introduce a Bill to prevent the formation or functioning of political parties to promote any religion or religious community or denomination or section thereof.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to prevent the formation or functioning of political parties to promote any religion or religious community or denomination or section thereof.

The motion was adopted.

PROF. P. J. KURIEN : I introduce the Bill.

15.07 hrs.

CONSTITUTION (AMENDMENT)
BILL\*

(Amendment of article 214)

[English]

SHRI BALASAHEB VILEHE PATIL (Kopargaon): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI BALASAHEB VIKHE PATIL: I introduce the Bill.

CENTRAL EXCISES AND SALT
(AMENDMENT) BILL\*

(Insertion of new Sections 11D, 11E, and 11F etc)

[English]

SHRI HAROOBHAI MEHTA (Ahmedabad): I beg to move for leave to introduce a Bill further to amend the Central Excises and Salt Act, 1944.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Central Excises and Salt Act, 1944."

The motion was adopted.

Published in Gazette of India Extraordinary, Part-II, Section 2, dated 6.5.88.

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